

Jinan K R was born in Edavanakad a village in Vypin Island, Kerala on 29th August 1955. He graduated from Sacred Heart College Thevara with a Bachelor of Science in Zoology in 1978 and from Government Law College, Ernakulam with a Bachelor degree in Law in 1981. He remained in the very same law college to complete his Master of Law in Constitution in 1983.

After receiving degree in Law, he enrolled as an Advocate before Bar Council of Kerala and practised as a lawyer at High court of Kerala and subordinate Courts in Kerala. While practising as a Lawyer he also worked as a part-time Lecturer in S.N.M, College, Maliankara till 1983 and started independent Practise as a Lawyer from 1983 on his own words.

Shri.Jinan has been in his current position as a Lawyer elected as the one among the directors in the Managing committee of Edavanakad Service Co-Op Bank and continued position as a director till the year 1988. While so he has been selected as Munsiff In Kerala Government Judicial Service and joined as Munsiff at Munsiff Court, Thirur in Malappuram district in the year 1989. He later worked as Sub judge/ Chief Judicial magistrate at Additional sub court, Alappuzha and as Chief Judicial Magistrate at Kottayam C.J.M Court until the month of April 2004. He was then promoted as District and Sessions Judge in the Higher Judiciary and worked as Presiding officer of Motor Accident Tribunal, Additional district and sessions Judge, presiding officer Labour Court and retired as the Chairman Munnar Special Tribunal, Munnar on 31.08. 2015. While working as sub judge he was acting as the Secretary of Alappuzha district Legal service authority. As a secretary to legal service he manages and resources several teams to conduct class in legal awareness in several schools in the district. He also organises lok Adalat under the guidance of High court of Kerala.

After retirement, he resumed his practice as a Lawyer at High court of Kerala and while remaining in High court as a lawyer he has been appointed as the Member Judge and Joined as Member Judge, Kolkata NCLT on 07.08.2017.